

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath,**  
**New Delhi-110 001. Tel No.: 011-23353503/23753918, Fax: 011-23753923**

No. L-1/2064/2022-CERC

Dated: 27.5.2022

**PUBLIC NOTICE**

**Subject: Draft Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2022**

In exercise of the powers conferred under Section 178(2)(zb) read with Section 92(1) of the Act and all other powers enabling it in this behalf, and in supersession of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, the Commission has prepared the Draft Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2022. The Draft Regulation is available on the Commission's website [www.cercind.gov.in](http://www.cercind.gov.in).

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections from the stakeholders and interested persons on the provisions of above draft Regulation. The comments/ suggestions/ objections may be sent by email ([secy@cercind.gov.in](mailto:secy@cercind.gov.in)) to the Secretary, Central Electricity Regulatory Commission, 3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001.

3. Last date for submission of comments/suggestions/objections is **20<sup>th</sup> June, 2022**. The comments/suggestions/objections shall also be uploaded through SAUDAMINI Portal for registered users, after login and clicking e-Regulation link, on the e-filing Home Page. For more details or technical queries e-Court Helpdesk at 011-23353503 extn. 260 or 7042604928 may be contacted.

**Sd/-**  
(Harpreet Singh Pruthi)  
Secretary, CERC